

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2504
ANSWERED ON:09.12.2005
AGREEMENT BETWEEN INDIA AND CANADA
Yaskhi Shri Madhu Goud

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether India and Canada have decided to sign a comprehensive agreement on Science and Technology to give a boost to research activities in both the countries;
- (b) if so, the details thereof;
- (c) whether the Government is also considering another agreement with Canada for transfer of technologies from laboratories;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF OCEAN DEVELOPMENT (KAPIL SIBAL)

a) Yes, Sir. India and Canada have concluded an inter-governmental agreement at Toronto on 18 November 2005 to facilitate scientific & technological cooperation.

b) The cooperation would be facilitated by way of:

- (i) Joint research and development activities;
- (ii) facilitation of commercially viable research and development
- (iii) pooling of research and development projects, already underway with each Party, into Joint Research activities
- (iv) visits and exchanges of scientists, technical experts and academics
- (v) exchanges and loans of equipment and materials
- (vi) exchanges of information on practices, laws, regulations and programs relevant to the Cooperative Activities undertaken pursuant to this Agreement;
- (vii) organization of scientific seminars, symposia, conferences and workshops as well as participation of experts in those activities
- (viii) demonstration of technologies and application development
- (ix) any other mode of cooperation jointly decided in writing by the Parties including as recommended by the Joint Science and Technology Cooperation Committee

c) No, Sir.

d) Does not arise.

e) Transfer of technology from laboratories is covered under this Agreement. We have provided adequate safeguards for protection of Intellectual Property emerging out of Scientific collaboration, while facilitating transfer of technology from laboratories.